

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**I.A. No. 2575 of 2019
IN
Company Appeal (AT) Nos. 36, 43-47 of 2016**

IN THE MATTER OF:

Mrs. Sonia Khosla

...Appellant

Vs.

Sameer Kudsia & Ors.

...Respondents

Present: For Appellant: - Mr. Deepak Khosla, Advocate.

**For Respondents: - Mr. Rishi Sood, Advocate for R-5.
Mr. Abhijeet Sinha and Mr. Anand M. Mishra, Advocates
for R-2, 4 & 5.**

O R D E R

26.08.2019— Let a report be called for from the Registrar, National Company Law Tribunal, Principal Bench, regarding the progress of Company Petition No. 114 of 2007, who after obtaining instructions of the concerned Hon'ble Members as to when they propose to dispose of the petition, taking into consideration the fact that the matter is pending since long i.e. from 2007.

Let report be filed within two weeks.

Place the case 'for orders' on 17th September, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g